Take-o.er of Burmah-Shell and Caltex

*131. SHRT SASANKASEKHAR SANVAL :

SHRT NIREN GHOSH : SHRI INDRADEEP SINHA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state what is the present stage of negotiations with Burmah-Shell and Caltex on the issue of their takeover?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI K. D. MALAVIYA): Negotiations with Burmah-Shell and Caltex are still in progress.

Action against Striking Railway Employees

*I32. SHRI KALYAN ROY:

SHRI MONORANJAN ROY: SHRI NIREN GHOSH:

SHRI SASANKASEKHAR SANYAL:

Will the Minister of RAILWAYS be pleased to state :

- (a) the number of permanent, temporary and casual employees, category-wise, who dismissed or whose services were terminated or who were placed under suspension, in eac!- Zone and Railway Workshops, for participation in the last Railway strike:
- (b) the number of employees who suffered break in service and the number of employees in whose cases break in service has been condoned so far; and
- (c) the progress made to re-instate these employees, Zone-wise, up-to-date and the reasons for delay in re-instating them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS: (SHRI MOHD. SHAFI OURESHI): (a) to (c. statement is laid on the Table of the

Sabha. There being more than 700 cate gories, figures have not been maintained category-wise and as such overall position is furnished in the statement laid on the Table of the House. [See Appendix XCI, Annexure No. 16] Already more than 14,500 employees have been taken back, and there has been no delay.

Disposal of Imported Drugs with STC

*133. SHRI SYED NIZAM-L'D-DIN: SHRI N. S. TALIB:

SHR1MATI MARGARET ALVA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 25 given in the Rajya Sabha on the 11th November, 1974 and state:

- (a) whether the accumulated stocks of imported drugs which had been lying with State Trading Corporation for about a year or so, have since been cleared:
- (b) if so, what are the details in this regard; and
- (c) whether any part of these drugs will become unfit for use by the time the Corporation will be able to liquidate these stocks and if so, what are the details in this regard?

THE MINISTER OF STATE IN THE OF PETROL^T/M AND MINISTRY CHEMICALS (SHRI K. R. OANESH): (a) to (c) The value of stock reported to be available with STC as on 30-11-74, 31-12-74, and 31-1-75 was Rs. 481-66 lakhs. Rs. 480 00 lakhs and Rs. 441-36 lakhs respectively. The stocks accumulated upto November end mostly have been cleared and replaced by fresh arrivals as STC is expected to maintain one quarter's requirement of the industry. None of the imported items is likely to become unfit for use due to storage. A statement showing the stocks and their value as m 6-2-75 is laid on the Table of the House, Most of these stocks were received in December, 1974 and thereafter

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Statement

Imported Stock accumulated with STC and value thereof as on 6-2-75

	Name of the item							Qty. M/T	Value Rs. Lakhs
	I. DEPARTMENTAL								
1.	Ampicillin Anhydrous .							1 .765	26 - 28
2.	Ampicillin Sodium Stearile							0.442	6 - 98
3.	Ampicillin Trihydrate .			,				1 481	18 -84
4.	Beta Picoline						,	125 -643	44 - 18
5.	Calcium Pantothenate .							4 - 915	5 -40
6.	Chloramphenicol Palmitate		,					14 -003	61 -70
7.	Chloramphenicol Powder			,				6 - 200	25 -90
8.	Chloramphenicol Succinate						,	8 - 515	27 - 75
9,	Chloroquin Diphosphate		,	,				13 - 657	18.19
10.	Chloroquin Sulphate .		,	,			٠.	0.798	0.11
11.	Citric Acid							27 -875	3 -68
2.	Erythromycin Ethyl Succinate			,				0.195	2 - 43
3.	Erythromycin Stearate .			,					-
4.	Furesamide			,					_
15.	Indomethacin							0.600	4 -08
16.	Nitrofurantoin							2.970	5 - 31
7.	D. Panthenol							1 -054	0.2
18.	Methyl Dopa		,					0.100	0.26
9.	Phthalyl Sulphathiazole .							39 -230	23 -50
20.	Sulphamethoxypyridazine						,	4 · 750	8 -29
21.	Sodium Pantothenate							0.213	0.46
22.	Tartaric Acid							28 . 950	9 -00
23.	Vitamin B2 5 Phosphate		,					0.120	1 .80
24.	Vitamin B6							6 - 360	25 -9:
25.	Vitamin C Plain							61 - 775	38 -5
26.	Prenylamine lactate							0.125	1.0
	II. DISTRIBUTORS								
1.	Citric Acid							310 - 217	32 -3
2.	Iodine Crude					•		89 -383	37 .6
3.	Tartaric Acid							03 -120	21 -59
							Tor	AV	451 -59

Appointment of Judges in High Courts from Bnr Associations

*134. SHR1N. S.TALIB:

SHRI SYED NIZAM-UD-D1N:
SHRLMATI MARGARET ALVA:
Will the Minister of LAW, JUSTICE
AND COMPANY AFFAIRS be pleased to state:

(a) the names of the High Court Judges who have been appointed from various Bar Associations during the last three years; and (b) the number out of these who are serving in their own States?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) A statement giving information in respect of appointments made from the Bar from 1-1-1972 is placed on the Table of the House.

(b) All are serving in the States where they were practising immediately before elevation to the bench.